

employees were not on strike on 18th April, 1990.

(c) and (d). The main demand of the students was the recognition of medical degrees awarded to the students of University College of Medical Sciences. The medical degrees awarded by the Delhi University to the students of UCMS are recognised medical qualifications for the purposes of Indian Medical Council Act, 1956. There is no proposal before the the Central Government for the withdrawal of recognition of such degrees. The position was explained to the students of UCMS and it was also confirmed by the Medical Council of India, after the strike was withdrawn by the students.

Targets for Housing Schemes

9059. SHRI A. CHARLES: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the targets set under various Housing schemes in different States and Union Territories during the year 1989-90;

(b) the extent to which the target has been achieved by each State/Union Territory; and

(c) whether the performance by the State and Union Territory Governments in the housing sector is satisfactory keeping in view the targets set for the Seventh Five Year Plan?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Statement I to indicating targets fixed under the 20-Point Programme and achievements made by the States/Union Territories under the various housing schemes during the year 1989-90 (1.4.89 to 28.2.90) are annexed.

(c) Yes. Targets under 20 Point Programme have been achieved substantially and performance is satisfactory. Details of targets and achievements under the various housing schemes during the Seventh Five year Plan are as under:—

(in lakhs)

(as on 28.2.1990)

	<i>Target</i>	<i>Achievement</i>
(a) Provision of hose-sites (families)	28.99	42.33
(b) Construction Assistance (families)	22.88	21.11
(c) Indira Awas Yojana (dwelling units)	7.60	6.26
(d) E.W.S. Housing (dwelling units)	7.75	6.85
(e) L.I.G. Housing (dwelling Units)	1.30	1.46

STATEMENT-I*Point No. 14 (A): Provision of House Sites to the Rural Landless Workers*

Sl. No.	States/UTs	Target	Achievement	%age of achievement of Annual Target 1989-90	(Families)
1	2	3	4		5
1.	Andhra Pradesh	30,000	57,656		192
2.	Assam	10,000	4,110		41
3.	Bihar	25,000	15,498		62
4.	Goa	200	121		61
5.	Gujarat	35,000	49,230		141
6.	Haryana	1,000	367		37
7.	J & K	1,200	155		13
8.	Karnataka	40,000	30,712		77
9.	Kerala	5,000	3,351		67

<i>Sl. No.</i>	<i>States/UTs</i>	<i>Target</i>	<i>Achievement</i>	<i>%age of achievement of Annual Target 1989-90</i>
1	2	3	4	5
10.	Madhya Pradesh	40,000	93,581	234
11.	Maharashtra	20,000	11,936	60
12.	Orissa	15,000	19,989	133
13.	Rajasthan	30,000	35,115	117
14.	Tamil Nadu	220,000	332,992	151
15.	Tripura	6,500	2,310	36
16.	Uttar Pradesh	50,000	117,777	236
17.	West Bengal	3,889	4,572	118
UNION TERRITORY				
1.	A & N Islands	3000	153	51
2.	Chandigarh	1,000	0	0

Sl. No.	States/UTs	Target	Achievement	%age of achievement of Annual Target 1989-90
1	2	3	4	5
3.	Delhi	250	0	0
4.	Pondicherry	850	661	78
	Total	535,189	780,286	146

Note: Scheme is not in operation in (1) Arunachal Pradesh (2) Himachal Pradesh (3) Manipur (4) Meghalaya (5) Nagaland (6) Punjab (7) Sikkim (8) Mizoram and UTs of (1) Daman & Diu (2) D&N Haveli (3) Lakshadweep

STATEMENT-II

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90			Families)
			1	2	3	
1.	Andhra Pradesh	125,000	70,416	56		
2.	Arunachal Pradesh	600	140	23		
3.	Assam	10,000	4,110	41		
4.	Goa	200	189	95		
5.	Gujarat	20,000	15,298	76		
6.	Haryana	1,600	0	0		
7.	J & K	1,200	120	10		
8.	Karnataka	40,000	27,992	70		
9.	Kerala	21,500	8,376	39		
10.	Madhya Pradesh	16,100	10,172	63		

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90	%age of achievement of Annual Target 1989-90
1	2	3	4	5
12.	Meghalaya	840	22	3
13.	Mizoram	260	260	100
14.	Orissa	3,33	3,200	96
15.	Rajasthan	30,000	32,417	108
16.	Sikkim	200	185	93
17.	Tamil Nadu	22,000	23,420	106
18.	Tripura	6,500	2,409	37
19.	Uttar Pradesh	30,000	54,426	181
20.	West Bengal	3,889	1,135	29
UNION TERRITORIES				
1.	A & N Islands	20	55	275

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90	%age of achievement of Annual Target 1989-90
1	2	3	4	5
2.	D & N Haveli	600	564	94
3.	Delhi	100	0	0
4.	Daman & Diu	35	-0	0
5.	Pondicherry	1,445	1,040	72
	Total	353,422	267,779	76

Note:— Scheme is not in operation in (1) Bihar (2) Himachal Pradesh (3) Manipur (4) Nagaland (5) Punjab UTs of (1) Chandigarh and (2) Lakshadweep

STATEMENT-III*Point No. 14 (C): Indira Awas Yojana**(Dwelling Units)*

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90	%age of achievement of Annual Target 1989-90
1	2	3	4	5
1.	Andhra Pradesh	9,095	6,199	68
2.	Arunachal Pradesh	123	9	7
3.	Assam	2,284	1,218	53
4.	Bihar	18,225	15,900	87
5.	Goa	159	86	54
6.	Gujarat	3,587	3,152	88
7.	Haryana	897	1,217	136
8.	Himachal Pradesh	273	448	164
9.	J & K	381	822	216

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90	%age of achievement of Annual Target 1989-90
1	2	3	4	5
10.	Karnataka	5,694	3,602	63
11.	Kerala	3,093	13,431	434
12.	Madhya Pradesh	12,861	8,028	67
13.	Maharashtra	9,743	4,000	41
14.	Manipur	63	139	221
15.	Meghalaya	183	26	14
16.	Mizoram	75	85	113
17.	Nagaland	202	0	0
18.	Orissa	5,707	2,371	42
19.	Punjab	757	0	0
20.	Rajasthan	5,563	2,717	49

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90	%age of achievement of Annual Target 1989-90
1	2	3	4	5
21.	Sikkim	79	85	108
22.	Tamil Nadu	8,167	39,545	484
23.	Tripura	217	15	7
24.	Uttar Pradesh	23,315	22,320	96
25.	West Bengal	10,174	8,161	80
UNION TERRITORIES				
1.	A & N Islands	34	21	62
2.	Chandigarh	8	0	0
3.	D & N Haveli	22	110	500
4.	Daman & Diu	17	7	41
5.	Delhi	99	0	0

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90	%age of achievement of Annual Target 1989-90
1	2	3	4	5
6.	Lakshadweep	13	0	0
7.	Pondicherry	71	205	289
	Total	120,381	133,919	111

STATEMENT-IV

Point No. 14 (D): EWS Houses

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89-28.2.90	(Dwelling Unit)	
				5	6
1.	Andhra Pradesh	145,000	8,218	6	
2.	Assam	2,128	594	28	
3.	Bihar	10,000	287	3	
4.	Goa	126	156	124	
5.	Gujarat	4,500	2,101	47	
6.	Haryana	550	129	23	
6A.	Himachal Pradesh	30	27	90	
7.	J & K	1,000	1,232	123	
8.	Karnataka	2,000	2,389	119	

<i>Sl. No.</i>	<i>States/UTs</i>	<i>Target 1989-90</i>	<i>Achievement 1.4.89/28.2.90</i>	<i>%age of achievement of Annual Target 1989-90</i>
1	2	3	4	5
9.	Kerala	10,100	5,672	56
10.	Madhya Pradesh	5,000	2,893	58
11.	Maharashtra	12,760	6,754	53
12.	Manipur	215	67	31
13.	Meghalaya	240	29	12
14.	Mizoram	200	200	100
15.	Nagaland	100	0	0
16.	Orissa	2,500	2,170	87
17.	Punjab	100	41	41
18.	Rajasthan	3,000	2,522	84
19.	Sikkim	200	185	93

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90	%age of achievement of Annual Target 1989-90
1	2	3	4	5
20.	Tamil Nadu	30,000	7,621	25
21.	Tripura	160	139	87
22.	Uttar Pradesh	18,000	15,774	88
23.	West Bengal	180	513	285
UNION TERRITORIES				
1.	Delhi	8,300	0	0
2.	Chandigarh	100	1	1
3.	Daman	5	0	0
4.	Pondicherry	64	64	100
Total:		256,558	59,778	23

NOTE: Scheme is not in operation in (1) Arunachal Pradesh and UTs of (1) A & N Islands (2) Lakshadweep.

STATEMENT-V**Point No. 14 (E): LIG Houses**

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90	(Dwelling Units)	
				%age of achievement of Annual Target 1989-90	
1	2	3	4	5	
1.	Andhra Pradesh	1,500	250	17	
2.	Assam	147	84	57	
3.	Bihar	886	539	61	
4.	Goa	568	100	18	
5.	Gujarat	2,700	3,115	115	
6.	Haryana	950	97	10	
7.	Himachal Pradesh	180	197	109	
8.	J & K	50	22	44	
9.	Karnataka	1,000	971	97	

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90	%age of achievement of Annual Target 1989-90
1	2	3	4	5
10.	Kerala	2,500	4,727	189
11.	Madhya Pradesh	1,500	2,572	171
12.	Maharashtra	17,000	10,442	61
13.	Manipur	215	67	31
14.	Meghalaya	20	5	25
14A.	Mizoram	320	320	100
15.	Nagaland	150	0	0
16.	Orissa	2,000	2,130	107
17.	Punjab	420	418	100
18.	Rajasthan	4,000	2,729	68
19.	Tamil Nadu	10,728	7,924	74

Sl. No.	States/UTs	Target 1989-90	Achievement 1.4.89/28.2.90	%age of achievement of Annual Target 1989-90
1	2	3	4	5
20.	Tripura	85	39	46
21.	Uttar Pradesh	7,500	6,885	92
22.	West Bengal	100	21	21
UNION TERRITORIES				
1.	A & N Islands	100	196	196
2.	Chandigarh	420	0	0
3.	Delhi	119	16	13
4.	Daman & Diu	4	3	75
5.	Pondicherry	10	16	160
Total:		55,172	43,885	80

NOTE: Scheme is not in operation in (1) Arunachal Pradesh (2) Sikkim and UTs of (1) D & N Haveli (2) Lakshadweep.